

Through Fax/Mail

(J.H.C. Sch. 1-7)

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From:

Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi .

File No. XIX(I)/5/2022/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - **Nomination for attending 4th State Level Meet of DLSAs of Jharkhand on 10-11 February, 2024 at Nyaya Sadan, Ranchi.**

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate **all the Chairpersons** and **the Secretaries** of the District Legal Services Authorities (DLSAs) of the State to attend **4th State Level Meet of DLSAs of Jharkhand on 10-11 February, 2024 at Nyaya Sadan, Ranchi.**

You are, therefore, requested to attend the aforesaid Meet alongwith the Secretary, DLSA of your Judgeship.

This is for your information and needful.

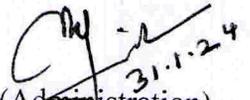
Yours sincerely

Sd/- Nikesh Kumar Sinha
Registrar (Administration)

Memo no. 470 /Apptt.

dated, the Ranchi 31/01/2024

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to his Letter No. JHALSA/293 dated 29.01.2024 / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., e-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)